


**OFFICE OF DISTRICT & SESSIONS JUDGE, TARN TARAN**

**ORDER**

In partial modification of this office order bearing Endst. No. 1582/EB dated 29.07.2021 and in view of letter No. 1020/Spl.Gaz.II.17 dated 13.08.2021 of the Hon'ble Punjab and Haryana High Court, Chandigarh, the Email-ids earlier created in respect of Motor Accident Claims Tribunals in this Sessions Division, are hereby replaced as follows:

<u>Sr. No.</u>	<u>Name of the Officer</u>	<u>Police Station</u>	<u>Category</u>	<u>Email-ID</u>
1.	Ms. Priya Sood, D&SJ, Tarn Taran	City Tarn Taran, Sadar Tarn Taran, City Patti, Khemkaran, Sarai Amanat Khan, Harike, Goindwal Sahib.	MACT	<a href="mailto:mact.tarntarandsj@ajj.gov.in">mact.tarntarandsj@ajj.gov.in</a>
2.	Ms. Preeti Sahni, AD&SJ, Tarn Taran	Verowal, Jhabal, Bhikhiwind.	MACT	<a href="mailto:mact.tarntaranadj1@ajj.gov.in">mact.tarntaranadj1@ajj.gov.in</a>
3.	Sh. Kawaljit Singh, AD&SJ, Tarn Taran	Kacha Pakka, Chohla Sahib.	MACT	<a href="mailto:mact.tarntaranadj2@ajj.gov.in">mact.tarntaranadj2@ajj.gov.in</a>
4.	Sh. Charanjeet Arora, AD&SJ, Tarn Taran	Valtoha, Sarhali, Khem Karan, Khalra, SSOC Asr.	MACT	<a href="mailto:mact.tarntaranadj4@ajj.gov.in">mact.tarntaranadj4@ajj.gov.in</a>

  
District & Sessions Judge,  
Tarn Taran.

Endst. No. 1851 /EB

Dated 26/8 /2021

Copy forwarded for information and necessary action to:

1. All the concerned Judicial Officers.
2. The Senior Superintendent of Police, Tarn Taran.
3. The Station House Officers of all the above mentioned Police Stations.
4. The Presidents, Bar Associations, Tarn Taran, Patti and Khadur Sahib.
5. The System Officer of this Sessions Division to upload this order on official website of this Sessions Division.

  
District & Sessions Judge,  
Tarn Taran.